

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.193/7/HDB/2017
NAME OF THE COMPANY	Mahendra Investment Advisors Private Limited
NAME OF THE PETITIONER(S)	SEW Infrastructure Ltd
NAME OF THE RESPONDENT(S)	Mahendra Investment Advisors Private Limited
UNDER SECTION	7 of IBC

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. SURESH KUMAL	Adv.	Sereshkomlegmail·Can	K-Suk-c
-	2	0-1133992	

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
1/Ach Burny	Advb		102
1/HCh Bring by SISRIRAM	Respondet	*	18
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## ORDER

Heard Mr.K.Suresh Kumar Learned Counsel for the Petitioner and Mr.Nitish Bandary Learned Counsel for the Respondent on behalf of S.Sri Ram.

At the request of both the Learned Counsel, Post the case on 15.03.2018

Member (T)

Member (J)

Ramu